- (a) whether it is a fact railway yard in Calcutta has become a frequent wajwn breaking centre;
 - (b) if so, the details thereof; and
- (c) what concrete measures Government have taken to stop it?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) No.

- (b) Does not arise.
- (c) The following steps have been taKen to prevent thefts by wagon breaking in Calcutta Yard:—
- Dog patrolling and sector patrolling by Railway Protection Force has been intensified.
- 2. Supervision by Railway Protection Force officers has been tightened up.
- 3. Frequent surprise raids are conducted at Calcutta yards to effect red hand arrest of criminals.
- 4. Armed Railway Protection Force pickets have been posted at vulnerable plague spots in the Calcutta Yards,
- 1 Plain clothes CIB staff have also been detailed at vantage points in the yards

12 Noon

PAPERS LAID ON THE TABLE

- I. White Paper on Fertilizers (Tropbay Expansion Bhatinda and Panipat Projects.)
- 11. Annual Report and Accounts (1973-74) of the Madras Fertilizers Limited. Madras.

- THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH) : Sir, I beg to lay on the Table:
- I. A copy (n English and Hindi) of the White Paper on Fertilizers (Trombay Expansion. Bhatinda and Panipat Pro jects). [Placed in Library. See No. LT-9552/75]
- II. A copy each (in English and Hindi) of the following papers, under sub-sec tion (1) of section 619A of the Companies Act, 1956:—
- (i) Eighth Annual Report and Accounts of the Madras Fertilizers Limited. Madras, for the year 1973-74 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the Company. [Placed in Library. See No. LT-9483/75J

The Delimitation Commission, India Notifications

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS [DR. (SMT.) SAROJINI MAHISHI]: Sir, I beg to lay on the Talkie, a copy each (in English and Hindi) of the following Notifications of the Delimitation Commission, India:—

- (i) Notification S.O. N. 99(E), dated the 15th February, 1975.
- (ii) Notification E.O. No. 132(E), dated the 11th March, 1975. [Placed in Library See LT-9364/75 for (i) & (ii))
- I. The Indian Consortium for Power Projects Private Limited and Bharat Heavy Electricals Limited Amalgamation Order, 1974.